

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 34 OF 2019 &  
IA No. 181 of 2019**

**Dated : 8<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s JSW Hydro Energy Ltd.**

**.... Appellant(s)**

**Versus**

**Himachal Pradesh Electricity Regulatory Commission  
& Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s)

: Mr. Aman Anand  
Mr. Aman Dixit

Counsel for the Respondent(s)

: Mr. Pradeep Misra  
Mr. Manoj Kumar Sharma  
Ms. Gitanjali N. Sharma  
Mr. Sakesh Kumar for R-1

Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for-2

**ORDER**

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on **25.09.2019**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/mkj*